

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 127

IA No. 1626/2023, 2193/2023, 2206/2023
850/2024, 851/2024, 852/2024, 853/2024
854/2024, 855/2024, 856/2024, 857/2024
858/2024, 859/2024, 860/2024, 861/2024
862/2024, 863/2024, 864/2024, 865/2024

In
CP (IB) No.514/Chd/Chd/2019
(Admitted)

IN THE MATTER OF:

Galtech Infosolutions Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Tera Tradelinks Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, 19(2), 66(1), 43(1) r/w 44 (1) IBC 2016, R 11 NCLT

Order delivered on 02.05.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Applicant in IA Nos.

IA No. 1626/2023, 2193/2023,

And 2206/2023

: Mr. Pulkit Goyal, Advocate

ORDER

This matter is taken up on urgent mentioning.

IA No. 1626/2023

Let compliance of the order dated 25.09.2023 be made, if not made earlier at least one week before the next date of hearing. List the matter on 04.06.2024.

IA Nos. 2193/2023 & 2206/2023

These applications have been filed by learned counsels for the applicant under Sections 66(1) and 43(1) r/w Section 44(1) of the code respectively.

Heard. Issue notices of these applications to the respondents within two weeks. The applicants shall collect the notice from the Registry and send the same immediately to the respondents at its registered address by speed post along with copy of the application and the entire paper book with a copy of this order as well as at the email address of the respondents.

In case, the service of speed post on the respondents is not effected, then the petitioner shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area and file affidavit of service along with copy of postal receipt, tracking report, copy of email and paper clippings, if applicable within two weeks.

Reply, if any, be filed within two weeks after receipt of notice with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed one week thereafter, with a copy in advance to the counsel opposite. List on 04.06.2024.

IA No. 850/2024

This application has been filed to place on record the progress report for the period from 23.09.2023 to 07.10.2023. The same is taken on record subject to just exceptions. Thus, IA No. 850/2024 is **disposed of accordingly**.

IA No. 851/2024

This application has been filed to place on record the progress report for the period from 08.09.2023 to 22.09.2023. The same is taken on record subject to just exceptions. Thus, IA No. 851/2024 is **disposed of accordingly**.

IA No. 852/2024

This application has been filed to place on record the progress report for the period from 25.07.2023 to 08.08.2023. The same is taken on record subject to just exceptions. Thus, IA No. 852/2024 is **disposed of accordingly**.

IA No. 853/2024

This application has been filed to place on record the progress report for the period from 10.07.2023 to 24.07.2023. The same is taken on record subject to just exceptions. Thus, IA No. 853/2024 is **disposed of accordingly**.

IA No. 854/2024

This application has been filed to place on record the progress report for the period from 07.11.2023 to 21.11.2023. The same is taken on record subject to just exceptions. Thus, IA No. 854/2024 is disposed of accordingly.

IA No. 855/2024

This application has been filed to place on record the progress report for the period from 21.02.2024 to 06.03.2024. The same is taken on record subject to just exceptions. Thus, IA No. 855/2024 is **disposed of accordingly**.

IA No. 856/2024

This application has been filed to place on record the progress report for the period from 06.02.2024 to 22.02.2024. The same is taken on record subject to just exceptions. Thus, IA No. 856/2024 is **disposed of accordingly**.

IA No. 857/2024

This application has been filed to place on record the progress report for the period from 21.01.2024 to 05.02.2024. The same is taken on record subject to just exceptions. Thus, IA No. 857/2024 is **disposed of accordingly**.

IA No. 858/2024

This application has been filed to place on record the progress report for the period from 08.10.2023 to 22.10.2023. The same is taken on record subject to just exceptions. Thus, IA No. 858/2024 is **disposed of accordingly**.

IA No. 859/2024

This application has been filed to place on record the progress report for the period from 07.01.2024 to 21.01.2024. The same is taken on record subject to just exceptions. Thus, IA No. 859/2024 is **disposed of accordingly**.

IA No. 860/2024

This application has been filed to place on record the progress report for the period from 21.12.2023 to 06.01.2024. The same is taken on record subject to just exceptions. Thus, IA No. 860/2024 is **disposed of accordingly**.

IA No. 861/2024

This application has been filed to place on record the progress report for the period from 23.10.2023 to 06.11.2023. The same is taken on record subject to just exceptions. Thus, IA No. 861/2024 is **disposed of accordingly**.

IA No. 862/2024

This application has been filed to place on record the progress report for the period from 24.08.2023 to 07.09.2023. The same is taken on record subject to just exceptions. Thus, IA No. 862/2024 is **disposed of accordingly**.

IA No. 863/2024

This application has been filed to place on record the progress report for the period from 07.12.2023 to 21.12.2023. The same is taken on record subject to just exceptions. Thus, IA No. 863/2024 is **disposed of accordingly**.

IA No. 864/2024

This application has been filed to place on record the progress report for the period from 09.08.2023 to 23.08.2023. The same is taken on record subject to just exceptions. Thus, IA No. 864/2024 is **disposed of accordingly**.

IA No. 865/2024

This application has been filed to place on record the progress report for the period from 21.11.2023 to 06.12.2023. The same is taken on record subject to just exceptions. Thus, IA No. 865/2024 is **disposed of accordingly**.

-sd-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM